

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 115**  
**(IB)-590(ND)/2020**

**IN THE MATTER OF:**

Time Equipment Pvt. Ltd. ... Applicant

Vs.

Lotus Greens Developers Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 19.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashsih Aggarwal, Mr. Gurcharan Singh and  
Ms. Kopal Mittal

For the Respondent : Mr. Arush Khanna and Ms. Shreya Singh, Advocates

**ORDER**

Learned Counsel for the applicant states that settlement is at advanced stage and seeks adjournment.

List on 03.05.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH